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Title: Papers laid on the Table by Ministers.

MADAM SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

MADAM SPEAKER: Nothing else will go on record except Papers to be laid on the Table.

(Interruptions) â€¦*

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2009-2010, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2009-2010.

(Placed in Library, See No. LT 3535/15/10)

...(Interruptions)

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2009-2010.

(Placed in Library, See No. LT 3536/15/10)

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of Centre for Wind Energy Technology, Chennai, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Wind Energy Technology, Chennai, for the year 2009-2010.

(Placed in Library, See No. LT 3537/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): On behalf of Kumari Selja, I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi,

for the year 2009-2010.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Housing Federation of India, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3538/15/10)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3539/15/10)

- (b) (i) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3540/15/10)

...(Interruptions)

जनजातीय कार्य मंत्री (श्री कांति लाल भूरिया): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) ट्राइबल को-ऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(2) ट्राइबल को-ऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 3541/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri S.S. Palanimanickam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development Economics (Delhi School of Economics), Delhi, for the year 2009-2010, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Development Economics (Delhi School of Economics), Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3542/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Policy Research, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Policy Research, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3543/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Studies in Industrial Development, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3544/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Social and Economic Change, Bangalore, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Social and Economic Change, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3545/15/10)

- (5) A copy of the 40th Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3546/15/10)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council of Applied Economic Research, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3547/15/10)

- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Security Printing and Minting Corporation of India Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the Security Printing and Minting Corporation of India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3548/15/10)

- (b) (i) Review by the Government of the working of the India Infrastructure Finance Company Limited, New Delhi, for the year 2009-2010.

- (ii) Annual Report of the India Infrastructure Finance Company Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3549/15/10)

(8) A copy of the Acquisition of State Bank of Indore Order, 2010 (Hindi and English versions) published in Notification No. G.S.R. 638(E) in Gazette of India dated 28th July, 2010, issued under sub-section (2) of Section 35 of the State Bank of India Act, 1955.

(Placed in Library, See No. LT 3550/15/10)

(9) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:-

(i) The United Bank of India (Shares & Meetings) Regulations, 2010 published in Notification No. 32 in weekly Gazette of India dated 13th August, 2010.

(Placed in Library, See No. LT 3551/15/10)

(ii) The Dena Bank (Employees') Pension (Amendment) Regulations, 2010 published in Notification No. IR/AMEND/01/2010 in Gazette of India dated 28th September, 2010.

(Placed in Library, See No. LT 3552/15/10)

(iii) The United Bank of India (Employees') Pension (Amendment) Regulations, 2009 published in Notification No. 1/2010 in weekly Gazette of India dated 9th July, 2010.

(Placed in Library, See No. LT 3553/15/10)

(iv) The Allahabad Bank (Employees') Pension (Amendment) Regulations, 2009 published in Notification No. Admn/02988 in Gazette of India dated 7th August, 2010.

(Placed in Library, See No. LT 3554/15/10)

(10) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (iii) and (iv) of (9) above.

(Placed in Library, See No. LT 3555/15/10)

(11) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 29 of the Regional Rural Banks Act, 1976:-

(i) The Andhra Pragathi Grameena Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 209 in Gazette of India dated 20th August, 2010.

(Placed in Library, See No. LT 3556/15/10)

(ii) The Gurgaon Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. Ref. No. PD/GEN/509/2010 in Gazette of India dated 17th August, 2010.

(Placed in Library, See No. LT 3557/15/10)

(iii) The Prathama Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 235 in Gazette of India dated 21st September, 2010.

(Placed in Library, See No. LT 3558/15/10)

(iv) The South Malabar Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 240 in Gazette of India dated 22nd September, 2010.

(Placed in Library, See No. LT 3559/15/10)

(v) The Nainital Almora Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. HQ/HRM/2010-962 in Gazette of India dated 4th October, 2010.

(Placed in Library, See No. LT 3560/15/10)

(vi) The Aryavart Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 220 in Gazette of India dated 31st August, 2010.

(Placed in Library, See No. LT 3561/15/10)

(vii) The Jaipur Thar Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 239 in Gazette of India dated 22nd September, 2010.

(Placed in Library, See No. LT 3562/15/10)

(viii) The Purvanchal Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 210 in Gazette of India dated 20th August, 2010.

(Placed in Library, See No. LT 3563/15/10)

(ix) The Malwa Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 222 in Gazette of India dated 30th August, 2010.

(Placed in Library, See No. LT 3564/15/10)

(x) The Karnataka Vikas Grameena Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 218 in Gazette of India dated 30th August, 2010.

(Placed in Library, See No. LT 3565/15/10)

(xi) The Baroda Uttar Pradesh Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 234 in Gazette of India dated 17th September, 2010.

(Placed in Library, See No. LT 3566/15/10)

(12) A copy of the Post Office Savings Account (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 882(E) in Gazette of India dated 3rd November, 2010, under sub-section (3) of Section 15 of the Government Savings Banks Act, 1873.

(Placed in Library, See No. LT 3567/15/10)

(13) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 9A of the Customs Tariff Act, 1975 :-

(i) G.S.R. 864(E) published in Gazette of India dated 28th October, 2010, together with an explanatory memorandum seeking to provide provisional assessment subject to proper security, for the imports of Bus and Truck Radial Tyres, when exports are made by M/s Weifang Huadong Rubber Company Limited China PR (Producer) and M/s. Qingdao Autochem International Company Limited (exporter) based on the final findings of the Designated Authority.

(Placed in Library, See No. LT 3568/15/10)

(ii) G.S.R. 872(E) published in Gazette of India dated 1st November, 2010, together with an explanatory memorandum rescinding Notification No. 105/2008-Customs, dated 18th September, 2008.

(Placed in Library, See No. LT 3569/15/10)

(iii) G.S.R. 873(E) published in Gazette of India dated 1st November, 2010, together with an explanatory memorandum seeking to extend levy of anti-dumping duty on imports of Sodium Formaldehyde Sulphoxylate, originating in, or exported from People's Republic of China, upto and inclusive of 21st June, 2011, pending

finalization of Sunset review investigations being conducted by the Directorate General of anti-dumping and allied duties.

(Placed in Library, See No. LT 3570/15/10)

(14) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Terms and Conditions of Service of Chairman and Members) (Amendment) Rules, 2010 published in Notification No. S.O. 2448 (E) in Gazette of India dated 7th October, 2010.
 - (ii) The Securities and Exchange Board of India (Terms and Conditions of Service of Chairman and Members) Amendment Rules, 2009 published in Notification No. S.O. 2037 (E) in Gazette of India dated 1st August, 2009.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (14) above.

(Placed in Library, See No. LT 3571/15/10)

(16) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

- (i) S.O. 2568(E) in Gazette of India dated 16th October, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.) dated 3rd August, 2001.
- (ii) G.S.R. 2657(E) published in Gazette of India dated 27th October, 2010, together with an explanatory memorandum regarding rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for purpose of assessment of imported and export goods.
- (iii) G.S.R. 2683(E) published in Gazette of India dated 29th October, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.) dated 3rd August, 2001.
- (iv) G.S.R. 874(E) published in Gazette of India dated 1st November, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 153/2009-Customs dated 31st December 2009.
- (v) G.S.R. 875(E) published in Gazette of India dated 1st November, 2010, together with an explanatory memorandum seeking to exempt Crude Petroleum Oils and Oils obtained from bituminous minerals falling under the tariff item, when imported into India from Brunei Darussalam, from so much of the duty of customs leviable thereon as in excess of the amount calculated at the rate of 3 % *ad valorem* in terms of ASEAN-India Free Trade Agreement.

(Placed in Library, See No. LT 3572/15/10)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Life Insurance Corporation of India, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3573/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): I beg to lay on the Table a copy of the each of the following notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

- (1) The Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in Inter-State Transmission and related matters) (Amendment) Regulations, 2010, published in Notification No. L-1(3)/2009-

CERC in Gazette of India dated 7th September, 2010.

(2) The Central Electricity Regulatory Commission (Appointment of Consultants) (Amendment) Regulations, 2010, published in Notification No. L-1/52/2010-CERC in Gazette of India dated 6th September, 2010.

(3) The Central Electricity Regulatory Commission (Payment of Fees) (Second Amendment) Regulations, 2010, published in Notification No. L-7/142/157/2008-CERC in Gazette of India dated 17th September, 2010.

(4) The Central Electricity Regulatory Commission (Rates, Charges and Terms and Conditions for use of Intervening Transmission Facilities) Regulations, 2010, published in Notification No. L-1/10/2009-CERC in Gazette of India dated 24th September, 2010.

(Placed in Library, See No. LT 3574/15/10)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3575/15/10)

- (b) (i) Review by the Government of the working of the THDC India Limited, Rishikesh, for the year 2009-2010.

- (ii) Annual Report of the THDC India Limited, Rishikesh, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3576/15/10)

- (c) (i) Review by the Government of the working of the Power Finance Corporation Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the Power Finance Corporation Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3577/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3578/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Food Safety and Standards Authority of India, New Delhi,

for the year 2008-2009, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Safety and Standards Authority of India, New Delhi, for the year 2008-2009.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (2) above.

(Placed in Library, See No. LT 3579/15/10)

- (4) A copy each of the following Annual Reports (Hindi and English versions) for the year 2009-2010 alongwith Audited Accounts in respect of the following centres:

- (i) Population Research Centre (JSS Institute of Economic Research), Dharwad.

(Placed in Library, See No. LT 3580/15/10)

- (ii) Population Research Centre (Panjab University), Chandigarh.

(Placed in Library, See No. :LT 3581/15/10)

- (iii) Population Research Centre (Utkal University), Bhubaneswar.

(Placed in Library, See No. :LT 3582/15/10)

- (iv) Population Research Centre (The Gandhigram Institute of Rural Health and Family Welfare Trust), Gandhigram.

(Placed in Library, See No. :LT 3583/15/10)

- (v) Population Research Centre (University of Kashmir), Srinagar.

(Placed in Library, See No. :LT 3584/15/10)

- (vi) Population Research Centre (Institute for Social and Economic Change), Bangalore.

(Placed in Library, See No. :LT 3585/15/10)

- (vii) Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh.

(Placed in Library, See No. :LT 3586/15/10)

- (viii) Population Research Centre (Andhra University), Visakhapatnam.

(Placed in Library, See No. LT 3587/15/10)

- (ix) Population Research Centre (University of Kerala), Thiruvananthapuram.

(Placed in Library, See No. LT 3588/15/10)

- (x) Population Research Centre (Guwahati University), Guwahati.

(Placed in Library, See No. LT 3589/15/10)

- (xi) Population Research Centre (Mohanlal Sukhadia University), Udaipur.

(Placed in Library, See No. LT 3590/15/10)

- (xii) Population Research Centre (University of Lucknow), Lucknow.

(Placed in Library, See No. LT 3591/15/10)

- (xiii) Population Research Centre (Maharaja Sayajirao University of Baroda), Vadodara.

(Placed in Library, See No. LT 3592/15/10)

- (xiv) Population Research Centre (Gokhale Institute of Politics and Economics), Pune.

(Placed in Library, See No. LT 3593/15/10)

- (xv) Population Research Centre (Himachal Pradesh University),

Shimla.

(Placed in Library, See No. LT 3594/15/10)

(xvi) Population Research Centre (Patna University), Patna.

(Placed in Library, See No. LT 3595/15/10)

Population Research Centre (University of Delhi), Delhi.

(xvii) (Placed in Library, See No. LT 3596/15/10)

(5) A copy of the Review (Hindi and English versions) in respect of each of the above Population Research Centres for the year 2009-2010.

(6) A copy of the Notification No. S.O. 2038(E) (Hindi and English versions) published in Gazette of India dated 18th August, 2010, appointing the 18th day of August, 2010 as the day on which the provisions of Section 22 (except in respect of matters relating to the genetically engineered or modified food) of the Food Safety and Standards Act, 2006, shall come into force, issued under Section 1 of the said Act.

(Placed in Library, See No. LT 3597/15/10)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3598/15/10)
...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): On behalf of Shri Sultan Ahmed, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Ranchi Ashok Hotel Corporation Limited, Ranchi, for the year 2009-2010.
- (ii) Annual Report of the Ranchi Ashok Hotel Corporation Limited, Ranchi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3599/15/10)

- (2) (i) Review by the Government of the working of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2009-2010.
- (ii) Annual Report of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3600/15/10)

...(Interruptions)
